NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. CP(CAA)/ 1027/2020/MB
In CA(CAA)/1554/2018/MB

CORAM:
SHRI SHYAM BABU GAUTAM **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2023

NAME OF THE PARTIES: **Anheuser Busch Inbev India Limited**

APPEARANCE :

FOR THE APPLICANT **:** Absent

Section: 230-232 of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **13.04.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

14.03.2023
Sapna